

Shri K. C. Pant: I move:

"That the Bill be passed".

Mr. Deputy-Speaker: The question is:

"That the Bill be passed".

The motion was adopted.

15.14 hrs.

### CONSTITUTION (TWENTY-FIRST AMENDMENT) BILL

The Minister of Home Affairs (Shri Y. B. Chavan: I beg to move:

"That the Bill further to amend the Constitution of India, as passed by Rajya Sabha, be taken into consideration".

This is one of the most important Bills and I may say equally welcome Bill. This demand of the Sindhi people to have the Sindhi language included in the Eighth Schedule to the Constitution is a long-standing demand.

Shri Nath Pal (Rajapur): This is of all the Indian people; we also join them in the demand.

Shri Y. B. Chavan: That is why I say it is most welcome. This is actually overdue. This is naturally the culmination of a process which was taking place in the country for the last 20 years since partition. Before partition, Sindhi was the language of Sind, one of the constituent provinces of undivided India. In the process of partition, Sind was lost to India, but I am glad Sindhi was not lost to India.

श्री रवि रे (पुरी) : जब गृह मंत्री जी भारतीय भाषाओं के बारे में बोल रहे हैं, तो वह हिन्दी में बोलें ।

Shri Y. B. Chavan: Lakhs of Sindhis came to India, and at the present moment there are a million people living in India whose language is Sindhi.

In the last ten or 15 years, even in the administration, many things have been done to recognize Sindhi as one of the important languages. We are seeing that the Sahitya Akademi and the National Book Trust have accepted Sindhi for their programmes for development of Indian languages. Sindhi programmes are broadcast from a number of stations of All India Radio. Sindhi books are considered for awards given by the Ministry of Education for merit. Even so, since it is not recognised as one of the Indian languages to be included in the Constitution the logical step has not been taken so far. This is the reason why a constitution amendment should be moved in this House.

Sindhi is one of our ancient languages, a well-developed language, and it is one of the rich Indian languages. It has a very noble cultural tradition, and I am sure its coming back to the fold of the family of the sister languages of India is something which every Indian would certainly welcome.

As a matter of fact, this Bill does not require any lengthy speech for its recommendation. I have no doubt that this Bill will be accepted unanimously by the House.

Mr. Deputy-Speaker: Motion moved:

"That the Bill further to amend the Constitution of India, as passed by Rajya Sabha, be taken into consideration."

श्री अटल बिहारी वाजपेयी (बलरामपुर) :  
उपाध्यक्ष महोदय, मैं इस विधेयक का समर्थन धीरे स्वागत करने के लिए बड़ा हुआ हूँ ।  
देर से ही क्यों न हो, सिंधी भाषा के प्रति जो एक अन्वय बला भा रहा था, आज हम उसका निवारण कर रहे हैं ।

सिंधी हमारी राष्ट्रीय भाषाओं में से एक है । सिंधी में भारत की भारता बोलती है । सिंधी का रक्षण धीरे विकसित हुआ

### [श्री अटल बिहारी वाजपेयी]

देश के सांस्कृतिक विकास का ही एक अंग है। प्रश्न यह है कि स्वाधीनता के बीस वर्षों तक सिंधी अपना उचित स्थान क्यों नहीं पा सकी। 1957 में जब मैं पहली बार इस सदन का सदस्य चुना गया, तब मैं ने एक गैर-सरकारी विधेयक पेश किया था, जिस में मैं ने सिंधी को संविधान के भाठमें अनुच्छेद में शामिल करने की मांग की थी। किन्तु यह मांग उस समय स्वीकार नहीं की गई। दूसरी जगह भी मैं ने यह मांग उठाई थी, लेकिन शायद तब सिंधी भाषा का भाग्य नहीं जागा था। आज वह भाग्य जाग गया है, इसकी मुझे खुशी है।

मैं निवेदन करना चाहूंगा कि सिंधी भाषा को केवल संविधान में स्थान देना ही काफी नहीं है—वह स्थान तो मिलना चाहिए और मिल रहा है। लेकिन सिंधी का अपना कोई प्रदेश नहीं है। सिंधी किसी एक प्रदेश की राजभाषा नहीं होगी। इस दृष्टि से सिंधी निर्वासिनी है। सिंधी को राज्याध्यय मिलना आवश्यक है। और जब सिंधी किसी प्रदेश की भाषा नहीं है, तो हमें सिंधी को सारे देश की भाषा बनाना होगा।

श्री सुरेन्द्रनाथ द्विवेदी (केन्द्रपारा): इस को लिक भाषा बनाया जाये।

श्री अटल बिहारी वाजपेयी: केन्द्रीय सरकार को इस सम्बन्ध में अपने दायित्व का विशेष रूप से पालन करना होगा। सिंधी का साहित्य विकसित हो, सिंधी के समाचारपत्रों को विज्ञापनों में उचित हिस्सा दिया जाये, सिंधी के लेखक और साहित्यकार शासन के द्वारा समायुक्त हों, इस बात की व्यवस्था प्रमुख रूप से केन्द्रीय सरकार को करनी होगी। जिन प्रदेशों में सिंधी भाषी अधिक संख्या में बसे हुए हैं उन प्रदेशों को भी सिंधी के साथ न्याय करना होगा। शिक्षा में सिंधी जहाँ स्थान पाने की अधिकारिणी है वहाँ उसे स्थान मिलना चाहिए। जाकासभाभी

में जहाँ सिंधी के द्वारा न केवल भारत में अपितु, भारत की सीमा के उस पार भी हम, अपनी आवाज पहुंचा सकते हैं वहाँ भी सूचना मंत्रालय को सिंधी का उपयोग करना चाहिए। आज सिंधी जनता की भावनाएं पूरी हो रही हैं यह भ्रान्त्य की बात है और हमारी भावनाएं भी पूरी हो रही हैं। मैं हिन्दी भाषी हूँ। लेकिन सिंधी मेरी मीठी है और मैं सिंधी का उतना ही आदर करता हूँ जितना हिन्दी का। भारत की सभी भाषाएँ बहनें हैं। सभी भाषाएँ फलों फूलें, यह हम चाहते हैं और इस दृष्टि से यह विधेयक स्वागत करने योग्य है। मैं मंत्री महोदय को बधाई देता हूँ। शायद यह शुभ काम उन्हीं के हाथों होना था इसीलिए इतने दिन तक रुका रहा।

डा० गोविन्द बास (जबलपुर) : उपाध्यक्ष जी, मैं भी इस विधेयक का हृदय से स्वागत करता हूँ। आप जानते हैं कि जहाँ तक भाषा का प्रश्न है स्वतंत्रता के बाद मैं ने भाषा के प्रश्न को सर्वोपरि महत्व का प्रश्न समझा है। इस का कारण है निसर्ग ने मनुष्य को जो ज्ञान शक्ति दी है वह अन्य किसी प्राणी को नहीं दी है। उस ज्ञान शक्ति के द्वारा ही मनुष्य इस सृष्टि का सर्वश्रेष्ठ प्राणी है। इसीलिए मनुष्य जिस प्रकार की भाषा बोलता है अन्य कोई प्राणी नहीं बोलता। मनुष्य के कार्यों में भाषा का सर्वोपरि महत्व है और सिंधी हमारी उसी प्रकार की राष्ट्रीय भाषा है जिस प्रकार की अन्य 14 भाषाएँ हमारे संविधान में हैं।

हमें जिस प्रकार कि अभी मेरे मित्र श्री अटल बिहारी जी ने कहा, सिंधी की ओर विशेष लक्ष्य रखना होगा और सिंधी को हमें उसी स्तर पर ले आना होगा जो हमारी अन्य भाषाओं का स्तर है। सिंधी भी संस्कृत से निकली हुई एक भाषा है। आप सिंधी की जन्दाबली को देखें आप को मानुस होगा कि बड़े प्रचुर परिमाण में हमारी सिंधी की

संस्कृत की जगहों पर है। लेकिन इसी के साथ मैं एक बात और कहना चाहता हूँ। सदा भाषाओं में और उप-भाषाओं में अन्तर रहना होगा। सिन्धी हमारी एक भाषा है। इसलिए उसका स्थान बराबर 14 भाषाओं के साथ रहना चाहिए परन्तु इस से यदि उस भावना की जायति हो जाये कि दूसरी उपभाषाएँ जो हैं उन को भी भाषा के समान स्थान दिया जाने लगे तो बड़ा अनर्थ हो जायगा। हिन्दी का इस में बड़ा अनर्थ हो सकता है। इधर उधर कई जगह इस प्रकार की भाषाज उठती हैं कि भोजपुरी, बुन्देली, छत्तीसगढ़ी, ब्रज भाषा प्रवर्धनी यह भी सब अलग अलग भाषाएँ हैं, कुछ लोगों का कहना है और विद्वानों में भी कुछ लोगों का कहना है। मुझे आश्चर्य मालूम होता है जब मैं यह बात सुनता हूँ और श्री सुनीति कुमार जी चटर्जी जैसे विद्वान से सुनता हूँ कि यह सब अलग-अलग भाषाएँ हैं और हिन्दी इस देश की प्राचीन जनता की मातृभाषा है, यह कहना गलत है। इस प्रकार की बात हमारे सामने रखी जाती है जिस से कि हिन्दी का वर्तमान स्थान जो है उस से वह हटा दी जाये। इसलिए हम सिन्धी भाषा को सिन्धुल में शामिल कर रहे हैं तो इसका मतलब यह नहीं होना चाहिए कि अन्य उप-भाषाएँ भी इस प्रकार की मांग करने लगे कि उप-भाषाओं का भी वही स्थान होना चाहिए जो दूसरी भाषाओं का है। यह हिन्दी के प्रति बड़ा भारी अन्याय होगा।

मैं विधेय का हृदय से स्वागत करता हूँ और विश्वास करता हूँ कि सिन्धी को प्रायः बढ़ाने के लिए हमारी सरकार और प्रान्तीय सरकारें सब कुछ करेंगी, लेकिन इसी के साथ यदि इसी प्रकार और उप-भाषाओं को भी जो हिन्दी की उप-भाषाएँ हैं भाषा के रूप में लेने का कोई प्रयत्न प्रायेण तो उसका हमारी सरकार और विरोध करेगी।

Shri N. Dandekar (Jamnagar): Sir, I do not wish to make a long speech. It is a matter of gratification that at last it has been found possible to include Sindhi in the Schedule of languages, which should have been done long ago. I do not think it is necessary on this occasion either to justify the inclusion of Sindhi nor indeed to raise any doubts and difficulties at this stage as to the consequences of such recognition upon the place that Hindi occupies in the linguistic pattern. All that is necessary to say, Sir, is that this is a very necessary step and I am very glad it has been taken. Indeed, it has been taken rather later than it should have been, and we fully support this measure.

Shri C. K. Bhattacharyya (Raiganj): Sir, I welcome this Bill. I note this is the first amendment of the 8th Schedule. I welcome it for one particular reason which should have been mentioned in the Statement of Objects and Reasons, but which is not there. In the National Song that we sing, we say:

“पंजाब सिंधु गुजरात-भारता  
द्रविड उत्कल बंग”

Though Sind has been separated from India, we have not forgotten Sind. We have immortalised it. It is in that background that Sindhi should come into the 8th Schedule. That was Tagore's dream and that is fulfilled by the amendment that we are adopting today.

Shri A. B. Vajpayee: Not fully.

Shri C. K. Bhattacharyya: The Home Minister referred to the loss of Sind to India by partition. That reminds me of a very tragic history. I do not know whether the Home Minister remembers it or you remember it, Sir, that the separation of Sind from Bombay was carried out in the teeth of public opposition all over India. That

[Shri C. K. Bhattachayya]

was the recommendation of a particular committee; that was done in order to accommodate a particular demand. The separation of Sind laid the basis for the partition of India, because Mr. Jinnah could not find a footing either in Bengal or Punjab which he wanted. The first footing he found was in Sind. If we do away with this partition any day, Sind should be the first piece of land that should come back to India. I believe that was the intention and idea of Mr. Vajpayee when he reminded me just now that it has not been fully done by the amendment we are adopting today.

I want to sound one particular note of warning. In what we are doing now, and in the recent rulings we have had at times I feel that we are straying away from the objective of the Constitution. The entire objective of the Constitution, indicated in the articles on language, is that the whole of India will some day have one language, for inter-State official communication. That was the objective with which the Constitution was framed. While we amend the 8th Schedule, I believe other amendments will be coming. There is an amendment of Dr. Karni Singhji for inclusion of Rajasthani which has been circulated to us. At times I feel that the main objective of the Constitution may be lost. When it adopted Hindi and English together, even then it provided that some day English will have to be dropped and only Hindi will remain. I have tried to bring my amendment for the inclusion of Sanskrit along with Hindi so that if any day Hindi is not acceptable all over India for inter-State and Centre-State official communication, then Sanskrit may be used for that purpose. I have not been able to persuade the Government to accept my amendment. In any case, I shall feel grateful if the Government and our hon. friends in the House remember that

the main objective of the Constitution may not be lost, that India some day will be one-language-speaking so far as inter-State and Centre and State communications on official matters are concerned.

Shri G. Viswanathan (Wandiwash): Mr. Deputy Speaker, Sir, I rise to welcome this Bill on behalf of my party. After twenty long years, wisdom has dawned on this congress Government and they have brought forth this amending Bill to include Sindhi language. It is really a welcome proposal. But, at the same time, I would like to remind the Government of another Bill brought forth by our hon. friend, Dr. Karni Singhji to include Rajasthani also in the Eighth Schedule. The Government must not lose time to accept the Bill. They must bring forward the Bill and it must be passed in this House without any opposition. There are so many language groups who want that their languages should be included in the Eighth Schedule. All of us have to welcome these proposals. There must be equality for all languages. The hon. Member who spoke before me said that other languages should not be given the same status as Hindi. It is not correct to say that, because all languages, whether they belong to the same Hindi group or other groups, must have equal status as all of them are our national languages. Therefore, I would like to remind the House that all the languages must be given equal status in our Constitution and one language should not dominate over other language groups. In that sense, Sir, I welcome this amending Bill.

Shri A. V. Patil (Ahmednagar): \*Mr. Deputy Speaker, Sir, I rise to support the Bill particularly, to include Sindhi as one of the national languages.

\*The Original speech was delivered in Marathi.

Sindhi should have been included in the national languages long back. Some injustice has been done to this language and now that is sought to be rectified. I am happy to associate myself with this Bill.

According to me, Sind and Sindhi have got a great past. The Sindhi, after partition is lost to us, but not the Sindhi language. Hindhi has resulted from Sindh and Hindi from Sindhi. This language is rich and old. From the point of view of literature and journalism Sindhi could be equated with either Marathi or Gujarati. Under the British rule, when Sindh was part of Bombay Presidency, the language Sindhi was given recognition and was given adequate help for its growth. But after we became independent, and on account of partition, Sindhi brothers came to India from Pakistan. We had not done any justice to this language. Sindhi was kept out of the Constitution for nearly sixteen years. After this long suffering Sindhi has sought a place of honour in Bhasha-Bhagini. Sindhis spread all over India, have tried to learn the regional language of the regions. We should also reciprocate.

Today will be the day of rejoicing for the Sindhi brothers and sisters. Let us all associate with their feelings. After inclusion of Sindhi in the Eighth Schedule of the Constitution, Government of India and State Governments will have to take steps to help for the growth of Sindhi. All the sections of this House who have supported the Bill should also take keen interest in the development of Sindhi. The State of Maharashtra deserves praise in this respect. I thank the Home Minister for piloting this Bill and again express my support to the Bill.

Shri A. B. Vajpayee: [Spoke in Marathi.]

Shri Nath Patil: [Spoke in Marathi.]

Shri Y. B. Chavan: I am not speaking on behalf of Maharashtra Govern-

ment but certainly I can tell from my own experience of Maharashtra administration about five years ago. Maharashtra accepted this language for the UPSC examination long before we thought of accepting it here. Sindhi was accepted as a language as a medium for examination in the secondary schools. That is the most that is being done by all the States. Maharashtra is not lagging behind.

Shri A. V. Patil: The Maharashtra Government has failed to encourage Sindhi literature and journalism.

श्री जार्ज करनेडीकर (बम्बई-दक्षिण) :

उपाध्यक्ष महोदय, मैं इस बिल के समर्थन के लिये आप के सामने खड़ा हुआ हूँ। इसका समर्थन करते हुए एक ही बात कहना जरूरी है कि सिर्फ कानून बनाने से न भाषा का विकास हो सकेगा और न वह भाषा तरक्की कर पायेगी। उपाध्यक्ष महोदय, जब एक तरफ भाज संविधान में सिन्धी भाषा को जोड़ने के लिये एक विधेयक हम यहाँ पेश करने जा रहे हैं, तब यह बात बड़े खेद से हमें कहनी पड़ती है कि जो हमारे संविधान ने कहा था कि 15 साल के बाद, यानी सन् 1965 के बाद अंग्रेजी का इस मुल्क में ख़ात्मा होगा, वह अंग्रेजी भाषा सिर्फ चल ही रही है, इतना ही नहीं, बल्कि बेमुद्दत समय के लिये उस को बढ़ाने का विचार है, ऐसा प्रधान मंत्री की ओर से कोई बयान भी आया है।

उपाध्यक्ष महोदय, हमें इस बात की तरफ़ देख कर बड़ा अफ़सोस होता है। मैं नहीं समझता कि किसी भी देशी भाषा का विकास इस मुल्क में तब तक हो सकेगा जब तक अंग्रेजी भाषा को जिस प्रकार का प्राधान्य भाज दिया जाता है, वह प्राधान्य उस को प्राप्त रहेगा। इसलिये मुझे मंत्री महोदय से यह निवेदन करना है, बल्कि सारी क़ाबिलीता से अर्ज करना है कि सिर्फ़ एक क़ौम,

### [श्री जार्ज फरनेडीस]

एक समाज, एक भाषा के लोगों की तबियत को खुश करने की न सोचें, बल्कि भाषा का इस्तेमाल ठीक ढंग से इस मुल्क में हो, ताकि इस्तेमाल से भाषा का विकास हो, तरक्की हो, इस दृष्टिकोण से वह काम में लाई जाय। अगर यह चीज करनी है तो सब से पहले उसकी शुरुआत इसी सदन से करें।

बन्द दिन पहले एक नई बात आपकी ही सदारत में करने का मौका मिला। कन्नड़ी भाषा का इस सदन में इस्तेमाल किया गया और आज मुझे खुशी है कि मराठी भाषा की तकरीर सुनने का अवसर इस सदन में हमें मिला। ज्यादा खूबी मुझे इस बात से हुई कि जब मराठी सदस्य की तकरीर मराठी भाषा में हो रही थी, तब उस का अंग्रेजी में तर्जुमा करने का काम भी यहाँ पर किया गया। मैं इस का स्वागत करता हूँ और यह अपेक्षा करता हूँ कि जिस तरह से आज मराठी का तर्जुमा करने का प्रयास आज यहाँ पर किया गया, उसी तरह से बाकी तमाम देसी भाषाओं का तर्जुमा करने का दिन भी इस सदन में जल्द से जल्द आयेगा।

**Mr. Deputy-Speaker:** I may point out that he had submitted a translation earlier.

**Shri Sonavane (Pandharpur):** Because he followed Marathi, he feels that it was translated.

**श्री जार्ज फरनेडीस :** आप ने शायद नहीं सुना होगा। मैं चाहूंगा कि इसी तरीके से तमाम भाषाओं का इस सदन में तर्जुमा करने वाला इंतजाम भी बहुत जल्द हो जाय।

मैं एक ही आखिरी बात को कहना चाहूंगा। वहाँ राजस्थानी भाषा का जिक्र आया है। हम चाहेंगे कि राजस्थानी भाषा का विधेयक भी बहुत जल्दी धा जाय।

कल ही गोवा के हमारे दोस्त की इरैसो डि जीसब सैकुरिया यहाँ पर पहुँचे हैं। मैं जानता हूँ कि उन को कोंकणी भाषा के बारे में बोलना होगा। रत्नागिरी से वहाँ कंसरगोड तक यह कोंकणी बोली जाती है। गोवा में दक्षिण और उत्तर के इलाकों में कोंकणी भाषा बोली जाती है इसलिए इस कोंकणी भाषा को भी इसी किस्म का मान देने के बारे में मैं जानता हूँ कि उन का हाथ रहने वाला है।

जहाँ तक उर्दू भाषा का सवाल है आप जानते हैं काफ़ी भ्रसं से उर्दू भाषा के इस्तेमाल के बारे में उत्तर प्रदेश में, बिहार में, दिल्ली में, पंजाब में और दूसरे इलाकों में भी इस उर्दू भाषा के इस्तेमाल के बारे में काफ़ी सवाल चल रहे हैं और वह सरकार के सामने पेश होते आये हैं और अभी भी उसके सामने पेश हैं। सरकार ने इस के बारे में अभी सोचा नहीं है। मुझ को सिर्फ बिहार सरकार ने जो अभी अभी किया, मुझ को तो एक ही चीज की याद करा देना है कि भाषा के मामले को लेकर हिन्दुस्तान में अगर किसी एक इलाके में सब से बड़ा झगड़ा हुआ है तो वह बम्बई सूबे में हुआ है जिसकी जानकारी और जिसका अनुभव हमारे गृह मंत्री को है। 105 लोग मारे गये थे गोलियों का शिकार बना कर वहाँ जब भाषावार प्रान्त का आन्दोलन चला, बम्बई सूबे का भाषावार प्रान्त बनाने और महाराष्ट्र और गुजरात का निर्माण करने में आया। हमें बड़ी खुशी है कि सिन्धी भाषा को आज वह स्थान प्राप्त हो रहा है बिना किसी जान को बलिदान किये हुए। मैं तो एक आखिरी बात कह कर खत्म करूंगा कि जब कभी सरकार के सामने ऐसे मामले धा जायें, उर्दू भाषा का सवाल हो, कोंकणी भाषा का सवाल हो या राजस्थानी भाषा का सवाल पेश हो तो वह उन लोगों के ऊपर ऐसी कोई भी परिस्थिति नहीं आयेगी जिस से कोई भी किसी किस्म की कत्तमकत्त

हो पाय और किसी की जान का नुकसान हो पाय। बस इतना कह कर मैं इस विधेयक का समर्थन करता हूँ।

Mr. Deputy-Speaker: Shri Saleem.

Shri Umanath (Pudukkottai): Let somebody speak in Sindhi so that we can hear it before voting.

श्री एम० आई० सलीम (नलगोंडा) :  
जनाब डिप्टी स्पीकर साहब, दस्तूर में तरलीम करने के लिए जो बह बिल पेश किया गया है मैं अपने दिल की गहराइयों से उस का स्वागत करता हूँ।

अभी एक दोस्त ने दूसरी तरफ से यह बात कही है कि हिन्दी के खानदान में एक और बहन का इजाफा हुआ है। मैं उनकी इस दलील की तारीफ करता हूँ कि उर्दू और हिन्दी हिन्दुस्तान की बोली जाने वाली जबानों में दो बहनें खयाल की जाती थीं। दस्तूर की फ़ैहरिस्त पर एक तीसरी बहन का इजाफा पूरे मुल्क के लिए खुशामदेव कहने का सबब बनेगा।

जनाब डिप्टी स्पीकर साहब, उर्दू से सिन्धी की बहुत बड़ी मुनासबत है और कुछ शकल सूरत के एतबार से भी दोनों एकसाँ हैं। चूँकि दोनों एक ही लिपि में लिखी जाती हैं। इसलिए उन का बहुनापा और ज्यादा करीबी है, बमुकाबले हिन्दी के जोकि संस्कृत लिपि में लिखी जाने वाली जबान है। इस के भलावा सिन्धी और उर्दू में एक बात और भी मिलती जुलती है जैसा कि एक धानरेबुल मेम्बर ने हाउस के सामने बयान किया कि सिन्धी दस्तूर की फ़ैहरिस्त में एक ऐसी जबान के इजाफा का सबब बन रही है जिसके लिए कोई रीजन, कोई इलाका और कोई ख़ास स्टेट मुकर्रर नहीं है, यानी यह एक ऐसी जबान होगी जोकि पूरे हिन्दुस्तान में बोली जा सकेगी और बोली जाती है और इस जबान के बोले

वाले हिन्दुस्तान के कोने कोने में धाबाद हैं। बिलकुल इतिफाक है कि उर्दू की भी यही हैसियत है। उर्दू का भी कोई एक इलाका मुकर्रर नहीं है। उर्दू भी न सिर्फ हिन्दुस्तान की तमाम रियासतों में बल्कि हिन्दुस्तान से बाहर बहुत से इलाक़े ऐसे हैं जहाँ उर्दू बोली और समझी जाती है। मैं इस एबान की वाकफियत के लिए, इस हाउस की भागाही के लिए यह अर्ज करना चाहता हूँ कि सिन्धी की भी यही कैफियत है। सिन्धी सिर्फ हिन्दुस्तान में ही नहीं, पाकिस्तान में ही नहीं बल्कि अफ्रीका और दूसरे मुमालिक में जहाँ हमारे बहुत से सिन्धी भाई जाकर तिजारात की गरज़ से धाबाद हो गये हैं वहाँ पर सिन्धी बोली जाती है। वहाँ पर एक बहुत अच्छी तादाद में सिन्धी लिटरेचर तैयार हो रहा है। इसलिए हिन्दुस्तान की जबानों में सिन्धी जबान का इजाफा एक बड़ा फ़ायदे नेक है, एक बड़ी अच्छी बात है।

मैं इस मोक़े से फ़ायदा उठा कर, जनाब डिप्टी स्पीकर साहब, एक बात अर्ज करना चाहता हूँ और वह यह कि हम ने गांधी जी की तालीम से पंडित जवाहरलाल नेहरू मरहूम की तकरीरों से और देश के दूसरे नेताओं की तकरीरों से जो बात सीखी है वह यह है कि हमारे दिल इतने बसीय होने चाहिए, हमारे दिल इतने बड़े होने चाहिए कि जबान की बुनियाद पर हम एक दूसरे से दुश्मनी और मुख़ालफ़त मोल लेने की धावत छोड़ दें। हर जबान जो इस मुल्क में बोली जाती है वह बहुत मीठी और सुरीली होती है। हर एक जबान का लिटरेचर है हम को। जिस तरीक़े से एक दूसरे के अक्कीदों से मुहब्बत करनी चाहिए उसी तरीक़े से एक दूसरे की जबान से भी मुहब्बत करनी चाहिए। एक दूसरे की जबान से प्रेम करना चाहिए अगर इस मुल्क को ऊंचा उठाना है और अगर इस मुल्क को

[श्री एम० वाई० खलीम]

भाग बढ़ाना है। तो जबान की बुनियाद पर जो इस मुल्क में लगड़े होते हैं, जबान की बुनियाद पर जो आपस में बहलें होती हैं, जबान की बुनियाद पर जो एक दूसरे के साथ संगमिली का मुजाहिदा किया जाता है हम को उस को छोड़ना पड़ेगा, वरना हमारा मुल्क भागे बढ़ने के बजाय पीछे हटेगा और उसकी बदनामी सिर्फ हिन्दुस्तान में ही नहीं बल्कि सारी दुनिया में होगी।

जनाब बाला, मैं उर्दू के ताल्लुक से दो बातें कह कर अपनी तकरीर को खत्म करना चाहता हूँ। अभी एक मुर्कारि ने, जनाब डिप्टी स्पीकर साहेब, आप के सामने यह बात पेश की है कि उर्दू के साथ जिस तरीके का इंसफ़ होना चाहिए था बर्दाक़्मती से इस मुल्क में उस तरीके का इंसफ़ उस को नहीं मिल रहा है। बहुत सी रियासतें ऐसी हैं जिन्होंने उर्दू को रीजनल लैंग्वेज की हैसियत से तसलीम नहीं किया है। मैं फ़र्रुख के साथ यह तसलीम करता हूँ कि मैं आंध्र प्रदेश से आता हूँ और मेरी आंध्र प्रदेश की रियासत ऐसी रियासत है जिसने तेलगू जबान अपनी होने के बावजूद उर्दू जबान को तसलीम करने के लिए सब से पहले पहल की है।

जनाब डिप्टी स्पीकर साहेब, मैं आप की वाकफ़ियत के लिए एक बात ऐवान के सामने प्रार्थ करना चाहता हूँ कि आंध्र प्रदेश में न सिर्फ उर्दू के मामले में बल्कि तमाम जबानों के मामले में एक लीड री है और वह यह कि उस ने कई और जबानों को भी उसी तरीके से तसलीम किया है जिस तरीके से उर्दू को तसलीम किया है। उन्होंने इस बात को भी तसलीम किया है कि जहाँ काफ़ी तादाद में एक जबान बोलने वाले लड़के जमा हो जाये तो स्कूल में उस जबान में तसलीम का इतज़ाम किया जाये। मैं बहुत खुश हूँगा अगर इस तरीके की मिसाल हर स्टेट में क़ायम हो जैसे कि आंध्र प्रदेश में

हिन्दुस्तान के सामने एक मिसाल पेश की है। मुझे बहुत खुशी होगी अगर हिन्दुस्तान की सरकार भी सरकार इस किस्म की एक हिदायत जारी करे न सिर्फ उर्दू के बारे में बल्कि हिन्दुस्तान के अन्दर बोली जाने वाली तमाम जबानों के साथ ऐसा बर्ताव किया जाये कि लोग मादरी जबान में तालीम हासिल कर सकें। लोगों को मादरी जबान में प्रजियाँ पेश करने और अपनी मादरी जबान में अपने हालात को बयान करने का मौक़ा मिले। इन अल्फ़ाज के साथ मैं इस तरकीम की पुरजोर तारीफ़ करता हूँ।

**Shri P. Venkatasubbaiah (Nandyal):** Sir, I move for closure of the discussion on this Bill . . . (Interruptions).

**Mr. Deputy-Speaker:** I will permit one more speaker, in Sindhi language. That will be the last speech, after which I will call the Minister.

**Shri S. M. Banerjee (Kanpur):** Sir, you have not given opportunity to us.

**Shri Surendranath Dwivedy:** You may not give much time, but every party must be given some time.

**Shri S. M. Banerjee:** Representatives of some parties have not spoken at all . . . (Interruptions).

**Mr. Deputy-Speaker:** We have to conclude by 4 o'clock because we have to take up non-official business at 4 o'clock.

**Shri Surendranath Dwivedy:** If it is taken up five minutes later, that does not matter. You can give two minutes to each party.

**Mr. Deputy-Speaker:** There are a number of speakers eager to participate.

**Shri Surendranath Dwivedy:** Give two minutes to each of the parties.

**Shri M. R. Masani (Rajkot):** Why, Sir, should you delay the division? We have other commitments. We support the closure . . . (Interruption).

**Mr. Deputy-Speaker:** I will put the question after one Sindhi speech.

**Shri S. M. Banerjee:** This is injustice. You do not allow a party to express its view. What is this? (Interruption)

**Shri Nath Pal:** It is important. Give two minutes for each party leader . . . (Interruption). I am not going to bludgeon you. I am going to appeal to you and to the Leader of the House. . . (Interruption). This matter is of the greatest emotional importance to the House. You must make it possible for the leaders of the different parties to be heard on this vital issue. You may cut down the time, but we cannot be a party to this that spokesmen of the leading parties are not heard. The Bill may be very small but its significance is very great to us. Therefore, I appeal to the Leader of the House that she should take some interest in this matter. She should agree that the spokesmen of the parties should be heard. If necessary, let us extend the time, I am to introduce the first Bill. I am prepared to wait but I hope you will not ignore this appeal.

**Shri Kamalnayan Bajaj (Wardha):** We are also wanting to speak.

Some hon. Members rose—

**Mr. Deputy-Speaker:** If the House agrees, I suggest that we take up non-official business at 4.15.

Some hon. Members: We agree.

**Mr. Deputy-Speaker:** Every speaker will take not more than two minutes. **Shri T. M. Sheth.**

**Shri T. M. Sheth\* (Kutch):** I am happy that Sindhi language is being

included in the Eighth Schedule of our Constitution. For doing that it has taken us seventeen years. Lot of Sindhis have settled down in Gandhi Dham in Kutch from where I come. I congratulate the Home Minister for this action with these words I sit down.

**Mr. Deputy-Speaker:** **Shri Lakka-ppa.**

**Shri H. N. Mukerjee (Calcutta North East):** Why do you not call representatives of different parties and groups? You are calling only some people. This kind of discrimination is being practised because some people are polite.

**Mr. Deputy-Speaker:** I am very sorry.

**Shri H. N. Mukerjee:** Impoliteness has a premium in this House and you are encouraging it.

**Mr. Deputy-Speaker:** Most of the leaders have spoken. Only a few parties are to be heard.

**Shri H. N. Mukerjee:** I do not wish to hear my own voice, but my party wishes to be heard. Because we behave politely, we are treated in this way. If shabby treatment follows politeness, you know what will happen. You can go ahead with it.

**Shri Shri Chand Goel (Chandigarh):** Kindly take up Private Members' business at 4.30 so that all Members can be accommodated. They have their sentiments to express. . . . . (Interruption).

**Shri S. M. Banerjee:** I was the first man to give the name of the Member who will speak from my party.

**Shri K. Lakkappa (Tumkur):** Mr. Deputy-Speaker, Sir, I support this Constitution (Amendment) Bill which makes Sindhi as one of the languages of the Eighth Schedule of our Constitution. The Constitution envisages that no language should be treated

\*Original speech was delivered in Sindhi.

[Shri K. Lakkappa]

with scant respect and that the Government should protest and respect the rights of linguistic minorities in the country. The Linguistic Minorities Commission Report has suggested several proposals and has also given the guiding principles to the States under the Directive Principles of the Constitution of India to see that all the languages are respected equally and that there is no discrimination on the ground of caste or creed or religion or language.

I am glad that the Government has brought forward this Bill. But, unfortunately, there are other languages also which are not being respected as they should be. Take for example, Kannada-speaking people in Mysore who are more than 3 lakhs in number, and they have got their own language, and their language has not been respected. Further, there is discrimination in appointments and in the matter of education. The Government has not taken any serious note of it with the result that there is discrimination every day in every walk of life.

There is one other point that I want to make and that is about the competitive examinations which are held now only in two languages, that is, English and Hindi. I request that hereafter, in competitive examinations, every regional language should be allowed to be used. It is only then that we are going to respect the Constitution, the very spirit of the Constitution, in the matter of equality of opportunity as envisaged in Article 16 of our Constitution. I hope and trust that the hon. Home Minister will give thought to this and he will go into all the aspects of it.

I thank you very much for having given me an opportunity to speak on this Bill.

श्री कृष्ण बाकुला (लद्दाख) : उपाध्यक्ष महोदय, गृह मंत्री जी ने जो सिन्धी को भी वीवह राष्ट्रीय भाषाओं के साथ एक और राष्ट्रीय भाषा बनाने का बिल पेश किया है उस के लिये मैं उनको हार्दिक धन्यवाद देता हूँ।

हमारे देश में लद्दाखी भाषा एक बहुत महत्वपूर्ण स्थान रखती है इसलिए मैं चाहता हूँ कि लद्दाखी भाषा, जिसको दूसरे शब्दों में 'भोट' भी कहते हैं, को भी ठीक उसी प्रकार 14 भाषाओं के साथ संविधान में स्थान देने के सम्बन्ध में बिल पेश करें जिस प्रकार सिन्धी को राष्ट्र भाषा बनाने के लिए किया है।

व्यक्तिगत रूप से मैं जितनी अच्छी तरह लद्दाखी या तिब्बती भाषा में अपने विचार रख सकता हूँ उतनी हिन्दी और अंग्रेजी में नहीं। लद्दाखी को काश्मीर के संविधान में भी मान लिया है और वहाँ पर लद्दाखी बोली जा सकती है। इसलिए भारत के संविधान में भी इस जवान को शामिल कर लिया जाये।

मैं उम्मीद करता हूँ कि दूसरे सेशन में गृह मंत्री जी कोई बिल पेश करेंगे और लद्दाखी भाषा को भी राष्ट्रीय भाषाओं में शामिल कर लिया जायेगा। लद्दाखी भाषा और लिपि प्राकृत जैसी है, हिन्दी जैसी है। इसमें भी हिन्दी की तरह क, ख, घ हैं। लद्दाखी और तिब्बती में हजारों की तादाद में लिटरेचर है, मैनसक्रिप्ट हैं। लद्दाखी भाषा को सिखाने का प्रबन्ध होना चाहिये। ऐसी भी व्यवस्था होनी चाहिये कि इस भाषा में बोला जा सके। ऐसा तभी हो सकता है अगर आप सिन्धी को शामिल करने के बाद इसको भी संविधान में एक भाषा के रूप में शामिल करें और इसको सोलहवीं भाषा मान लें।

16 hrs.

तिब्बत में जितना लिटरेचर था उसको चीनीयों ने नष्ट कर दिया है। काशी लिटरेचर

भारत में भी आ गया है। बौद्ध धर्म ने भारत में परिवर्तित पाई है और यहाँ से खत्म हो कर वह तिब्बत में चला गया था। वहाँ पर जो धर्म थे उनको नष्ट कर दिया गया है। इसलिए भी लद्दाखी भाषा का इसमें शामिल किया जाना बहुत आवश्यक है। यूनिवर्सिटी में भी बहुत से विद्वान हैं जो कि तिब्बत से आए हैं और वे अनुवाद कार्य कर रहे हैं। यह बात गवर्नमेंट को भी मालूम है। इस वास्ते मैं चाहता हूँ कि लद्दाखी को भी संविधान में आप स्थान दें। मैं अघिक कहना नहीं चाहता हूँ। मैं इस बिल का स्वागत करता हूँ और आशा करता हूँ कि भगले सेशन में आप लद्दाखी भाषा को संविधान में शामिल करने के किये विधेयक लायेंगे।

**Shri M. Meghachandra (Inner Manipur):** I rise to support this Constitution (Amendment) Bill. This Amendment has been brought after seventeen years of operation of the Constitution. Although this is the Twenty-First Amendment, I feel that this is a very good beginning and this process should be carried forward. After seventeen years, Sindhi will be recognized as a national language. With the recognition of Sindhi, we should make room for the recognition of other languages which are still left out. I think, there are other languages like Rajasthani, Maithili, Bhojpuri, and last of all, I will also refer to Manipuri because I come from Manipur. It is a fact that many people do not know even where Manipur is, not to speak of that language. Therefore, while welcoming this Bill, I will also appeal to the House and to the Government that the process should be carried forward and there should be further amendments of the Constitution in the Eighth Schedule and additions to the recognition list should be made. I will submit that there is

a language called Manipuri, spoken by the people in Manipur; it is also a link language for the tribals there; this language is spoken by more than ten lakhs of people and by the Manipuri people living in Assam, outside Manipur. Because of this, I will take this opportunity to place before this House, while recognising Sindhi as one of the languages, while passing this Bill, that some more amendments be taken up, so that Manipuri be included in the recognised languages.

**श्री पद्मवन्त राव बह्मण :** मुझे बहुत खुशी है कि सदन के सभी दलों के नेताओं ने तथा दूसरे माननीय सदस्यों ने इस विधेयक का समर्थन किया है। मुझे खुशी है कि ह्य सिन्धी भाषा का स्वागत अपने परिवार में करने जा रहे हैं। ऐसा करते हुए सदन में हर्ष और आनन्द का वातावरण होना स्वाभाविक है। इस बात को मुझे भी खुशी है। मैं आशा करता हूँ कि इस विधेयक को सर्वसम्मति से पास कर दिया जायेगा।

**Mr. Deputy-Speaker:** This being a Constitution amendment Bill, the voting has to be by division.

The question is:

"That the Bill further to amend the Constitution of India, as passed by Rajya Sabha, be taken into consideration."

Let the Lobby be cleared.

I would like to remind Members that they should use both their hands and press hard both the buttons and continue to do so till the second gong without loosening their hold.

The Lok Sabha divided.

Division No. 7)

AYES

[16.10 hrs.

Abraham, Shri K. M.  
Achal Singh, Shri  
Adichan, Shri P. C.  
Agadi, Shri S. A.  
Ahrwar, Shri Nathu Lal

Ahmad, Dr. I.  
Ahmed, Shri F. A.  
Amat, Shri D.  
Amin, Shri Ramchandra J.

Anjanappa, Shri B.  
Atam Das, Shri  
Awdesh Chandra Singh,  
Shri  
Babunath Singh, Shri

- Bajaj, Shri Kamalnayan  
 Bajpai, Shri Shashibhu-  
 shan  
 Bajpai, Shri Vidya Dhar  
 Banerjee, Shri S. M.  
 Barua, Shri R.  
 Barupal, Shri P. L.  
 Basu, Shri Jyotirmoy  
 Basra, Shri S. C.  
 Bhadoria, Shri Arjun  
 Singh  
 Bhagat, Shri B. R.  
 Bhakt Darshan, Shri  
 Bhargava, Shri B. N.  
 Bhattacharyya, Shri C. K.  
 Bhola Nath, Shri  
 Bist, Shri J. B. S.  
 Bohra, Shri Onkarlal  
 Brahm Prakash, Shri  
 Buta Singh, Shri  
 Chakrapani, Shri C. K.  
 Chanda, Shrimati Jyotsna  
 Chandra Shekhar Singh,  
 Shri  
 Chatterji, Shri Krishna  
 Kumar  
 Chaturvedi, Shri R. L.  
 Chaudhary, Shri Nitiraj  
 Singh  
 Chavan, Shri D. R.  
 Chavan, Shri Y. B.  
 Choudhury, Shri Valmiki  
 Damani, Shri S. R.  
 Dandekar, Shri N.  
 Das, Shri N. T.  
 Dass, Shri C.  
 Deiveekan, Shri  
 Deo, Shri K. P. Singh  
 Deoghare, Shri N. R.  
 Desai, Shri Morarji  
 Deshmukh, Shri B. D.  
 Deshmukh, Shri K. G.  
 Deshmukh, Shri Shivaji-  
 rao S.  
 Devgun, Shri Hardayal  
 Dhillon, Shri G. S.  
 Dhirendranath, Shri  
 Dhuleshwar Meena, Shri  
 Dinesh Singh, Shri  
 Dipa, Shri A.  
 Dixit, Shri G. C.  
 Dwivedy, Shri Surendra-  
 nath  
 Ering, Shri D.  
 Esthose, Shri P. P.  
 Fernandes, Shri George  
 Gajraj Singh Rao, Shri  
 Gandhi, Shrimati Indira  
 Ganesh, Shri K. R.  
 Ganga Devi, Shrimati  
 Ganpat Sahai, Shri  
 Gavit, Shri Tukaram  
 Ghosh, Shri Bimalkanti  
 Ghosh, Shri P. K.  
 Girja Kumari, Shrimati  
 Girraj Saran Singh, Shri  
 Gopalan, Shri P.  
 Govind Das, Dr.
- Gowder, Shri Nanja  
 Gupta, Shri Lakhanlal  
 Gupta, Shri Ram Kishan  
 Haidar, Shri K.  
 Hazarika, Shri J. N.  
 Hem Raj, Shri  
 Himatsingka, Shri  
 Hirji, Shri  
 Iqbal Singh, Shri  
 Jadhav, Shri Tulshidas  
 Jadhav, Shri V. N.  
 Jageshwar, Shri  
 Jaggaiah, Shri K.  
 Jagjiwan Ram, Shri  
 Jamir, Shri S. C.  
 Jamna Lal, Shri  
 Janardhanan, Shri C.  
 Jena, Shri D. D.  
 Jha, Shri S. C.  
 Kachawai, Shri Hukam  
 Chand  
 Kahandole, Shri Z. M.  
 Kamalanathan, Shri  
 Kamble, Shri  
 Kandanpan, Shri S.  
 Karni Singh, Dr.  
 Katham, Shri B. N.  
 Kavade, Shri B. R.  
 Kedar Paswan, Shri  
 Keshri, Shri Sitaran  
 Khan, Shri Ajmal  
 Khan, Shri Ghayoor Ali  
 Khan, Shri Latifat Ali  
 Khan, Shri M. A.  
 Khan, Shri Zulfiqar  
 Ali  
 Khanna, Shri P. K.  
 Kinder Lal, Shri  
 Kotaki, Shri Liladhar  
 Krishnamoorthi, Shri V.  
 Krishnan, Shri G. Y.  
 Kuchelar, Shri G.  
 Kureel, Shri B. N.  
 Kushok Bekula, Shri  
 Kushwah, Shri Y. S.  
 Lakkappa, Shri K.  
 Lakshmi Kantamma,  
 Shrimati  
 Lalit Sen, Shri  
 Laskar, Shri N. R.  
 Laxmi Bai, Shrimati  
 Limaye, Shri Madhu  
 Iutfal Waque, Shri  
 Madho Ram, Shri  
 Madhukar, Shri K. M.  
 Mahadeva Prasad, Dr.  
 Maharaj Singh, Shri  
 Majhi, Shri M.  
 Malhotra, Shri Inderjit  
 Mandal, Shri Yamuna  
 Prasad  
 Mane, Shri Shankarrao  
 Mangalathumadom, Shri  
 Manoharan, Shri  
 Marandi, Shri  
 Masani, Shri M. R.
- Masuria Din, Shri  
 Mayavan, Shri  
 Meetha Lal, Shri  
 Meghachandra, Shri M.  
 Mehta, Shri Asoka  
 Menon, Shri Govinda  
 Menon, Shri V. V.  
 Minimata, Shrimati  
 Agam Das Guru  
 Mirza, Shri Bakar Ali  
 Mishra, Shri Bibhuti  
 Mishra, Shri G. S.  
 Mohammad Yusuf, Shri  
 Mohan Swarup, Shri  
 Mohasin, Shri  
 Molahu, Shri  
 Mondal, Shri J. K.  
 Mondal, Dr. P.  
 Mrityunjay Prasad, Shri  
 Mudrika Singh, Shri  
 Mukerjee, Shri H. N.  
 Mukerjee, Shrimati  
 Sharda  
 Muthusami, Shri C.  
 Nahata, Shri Amrit  
 Naidu, Shri Chengalraya  
 Naidu, Shri Ramabadra  
 Naik, Shri G. C.  
 Naik, Shri R. V.  
 Nanda, Shri  
 Nath Pai, Shri  
 Navar, Dr. Sushila  
 Nihal, Shri  
 Onkar Singh, Shri  
 Orson, Shri Kartik  
 Padanatha, Shri Muham-  
 med S.  
 Pahadia, Shri  
 Pandey, K. N.  
 Pandey, Shri Sarjoo  
 Pandey, Shri Vishwa  
 Nath  
 Panigrahi, Shri Chinta-  
 mani  
 Pant, Shri K. C.  
 Parmar, Shri D. R.  
 Parmar, Shri Bhaljibhai  
 Partap Singh, Shri  
 Parthasarathy, Shri  
 Patel, Shri J. H.  
 Patel, Shri Manubhai  
 Patil, Shri A. V.  
 Patil, Shri Deorao  
 Patil, Shri G. D.  
 Patil, Shri N. R.  
 Patil, Shri S. B.  
 Patil, Shri S. D.  
 Patil, Shri T. A.  
 Pradhan, Shri K.  
 Pramanik, Shri J. N.  
 Prasad, Shri Y. A.  
 Puri, Dr. Surya Prakash  
 Qureshi, Shri Shafi  
 Raghu Ramaiah, Shri  
 Rajasekharan, Shri  
 Raju, Shri D. B.  
 Ram Kishan, Shri  
 Ram Singh, Shri  
 Ram Subhag Singh, Dr.  
 Ram, Shri T.

Ram Charan, Shri	Santosham, Dr. M.	Sinha, Shrimati Tarkeesh-
Ram Sewak, Shri	Shay Narain Singh,	wari
Ramani, Shri K.	Shri	Sivasankaran, Shri
Rampur Mahadevappa,	Sayyad Ali, Shri	Snatak, Shri Nar Deo
Shri	Sen, Shri Deven	Solanki, Shri S. M.
Ramshekhar Prasad	Sen, Shri Dwaipayan	Somani, Shri N. K.
Singh, Shri	Sen, Shri P. G.	Sonar, Dr. A. G.
Rana, Shri M. B.	Sequeira, Shri	Sonavane, Shri
Randhir Singh, Shri	Sethi, Shri P. C.	Sondhi, Shri M. L.
Rane, Shri	Sethuramae, Shri N.	Sreedharan, Shri A.
Rao, Shri Jaganath	Sezhiyan, Shri	Sundarsanam, Shri M.
Rao, Dr. K. L.	Shah, Shrimati Jayaben	Supakar, Shri Sradhakar
Rao, Shri K. Narayana	Shah, Shri Manabendra	Suryanarayana, Shri K.
Rao, Shri Muthyal	Shah, Shri Shantilal	Swaran Singh, Shri
Rao, Shri J. Ramapathi	Shambhu Nath, Shri	Swell, Shri
Rao, Shri Rameshwar	Sharda Nand, Shri	Tarodekar, Shri V. B.
Rao, Shri Thirumala	Sharma, Shri B. S.	Tiwary, Shri D. N.
Rao, Dr. V. K. R. V.	Sharma, D. C.	Tiwary, Shri K. N.
Ray, Shri Rabi	Sharma, Shri N. S.	Tripathi, Shri K. D.
Reddi, Shri G. S.	Sharma, Shri Shiv	Tula Ram, Shri
Reddy, Shri Eswara	Sharma, Shri Yajna Datt	Tulsidas, Shri
Reddy, Shri Ganga	Sharma, Shri Yogendra	Uikey, Shri M. G.
Reddy, Shri P. Antony	Shastri Shri B. N.	Ulaka, Shri Rama-
Reddy, Shri Surendar	Shastri, Shri R.	chandra
Rohatgi, Shrimati Sus-	Shastri, Shri Ramanand	Vajpayee, Shri A. B.
hila	Shastrv, Shri Sheopujan	Veerappa, Shri Rama-
Roy, Shri Bishwanath	Sheo Narain, Shri	chandra
Roy, Shrimati Uma	Sheth, Shri T. M.	Venkatasubbaiah, Shri
Saboo, Shri Shrigopal	Shinkre, Shri	P.
Sadhu Ram, Shri	Shiv Chandrika Prasad,	Verma, Shri Balgovind
Saha, Dr. S. K.	Shri	Verma, Shri Prem
Salcem, Shri M. Y.	Shukla, Shri S. N.	Chand
Salve, Shri N. K. P.	Shukla, Shri Vidya	Viswambharan, Shri P.
Samanta, Shri S. C.	Charan	Viswanathan, Shri G.
Sambandhan, Shri S. K.	Siddayya, Shri	Yadab, Shri N. P.
Sanghi, Shri N. K.	Sidheshwar Prasad, Shri	Yadav, Shri Chandra
Sanji Rupji, Shri	Singh, Shri D. N.	Jeet, -
Sankata Prasad, Dr.	Singh, Shri J. B.	Yashpal Singh, Shri
Sant Bux Singh, Shri	Sinha, Shri Satya	
	Narayan	

NOES: Nil

Shri Shashibhushan Bajpai (Khar-gone): The apparatus on my table is not working.

Shri Badrudduja (Murshidabad): I want to vote for 'Ayes'. My vote had been wrongly recorded.

Mr. Deputy-Speaker: The result of the division is:

Ayes: 306; Noes: Nil.

The motion is carried by a majority

of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The motion was adopted.

Clause 2—(Amendment of Eighth Schedule)

Mr. Deputy-Speaker: The question is "That Clause 2 stand part of the Bill". The Lok Sabha divided:

Division No. 8]

AYES

[16.20 hrs.

Abraham, Shri K. M.  
Achal Singh, Shri  
Adichan, Shri P. C.  
Agadi, Shri S. A.  
Ahirwar, Shri Nathu  
Ram  
Ahmad, Dr. J.  
Ahmed, Shri F. A.  
Ahmed, Shri J.  
Amat, Shri D.  
Amin, Shri Ramchandra  
J.  
Anjanappa, Shri B.

Asgar Husain, Shri  
Atam Das, Shri  
Avdhesh Chandra Singh,  
Shri  
Avarwal, Shri Ram  
Singh  
Babunath Singh, Shri  
Badrudduja, Shri  
Bajaj, Shri Kamalnayan  
Bajpal, Shri Shashibhu-  
shan  
Bajpai, Shri Vidya Dhar

Banerjee, Shri S. M.  
Barua, Shri Bedabrata  
Barua, Shri R.  
Barupal, Shri P. L.  
Basu, Shri Jyotirmoy  
Berwa, Shri Onkar Lal  
Besra, Shri S. C.  
Bhadoria, Shri Arjun  
Singh  
Bhagat, Shri B. R.  
Bhakt Darshan, Shri  
Bhargava, Shri B. N.

Bhattacharyya, Shri C. K.	Himatsingka, Shri Hirji, Shri Iqbal Singh, Shri Jadhav, Shri Tulshidas Jadhav, Shri V. N. Jageshwar, Shri Jaggaiah, Shri K. Jagjiwan Ram, Shri Jamir, Shri S. C. Jamna Lal, Shri Jena, Shri D. D. Jha, Shri S. C. Kachwai, Shri Hukam Chand	Mirza, Shri Bakar Ali Mishra, Shri Bibhuti Mishra, Shri G. S. Mohammed Yusuf, Shri Mohan Swarup, Shri Mohasin, Shri Molahu, Shri Mondal, Shri J. K. Mondal, Dr. P. Mrityunjay Prasad, Shri Mudrika Singh, Shri Mukerjee, Shri H. N. Muthusami, Shri C. Nageshwar, Shri Nahata, Shri Amrit Naidu, Shri Chengalraya Naidu, Shri Ramabadra Naik, Shri G. C. Naik, Shri R. V. Nanda, Shri Nath Pai, Shri Nayar, Dr. Sushila Nihal, Shri Onkar Singh, Shri Oraon, Shri Kartik Padanatha, Shri Muhammed S.
Chandra Shekhar Singh, Shri	Kahandole, Shri Z. M. Kamalanathan, Shri Komble, Shri Kandappan, Shri S. Karni Singh, Dr. Kasture, Shri A. S. Katham, Shri B. N. Kavade, Shri B. R. Kedar Paswan, Shri Keshri, Shri Sitaram Khan, Shri Ajmal Khan, Shri Ghayoor Ali Khan, Shri Latafat Ali Khan, Shri Zulfiquar Ali	Padmavati Devi, Shrimati Pahadia, Shri Pandey, Shri K. N. Pandey, Shri Sarjoo Pandey, Shri Vishwa Nath Panigrahi, Shri Chintamani
Chatterji, Shri Krishna Kumar	Khanna, Shri P. K. Kinder Lal, Shri Kisku, Shri A. K. Kotoki, Shri Lilladhar Krishnamoorthi, Shri V. Krishnan, Shri G. Y. Kuchelar, Shri G. Kureel, Shri B. N. Kushok Bakula, Shri Kushwah, Shri Y. S. Lakkappa, Shri K. Lakshmikantamma, Shrimati	Pant, Shri K. C. Parmar, Shri D. R. Parmar, Shri Bhaljibhai Partap Singh, Shri Parthasarathy, Shri Patel, Shri J. H. Patel, Shri Manubhai Patel, Shri Pashabhai Patil, Shri A. V. Patil, Shri Deotao Patil, Shri G. D. Patil, Shri N. R. Patil, Shri S. R. Patil, Shri S. D. Patil, Shri T. A. Pradhani, Shri K. Pramanik, Shri J. N. Prasad, Shri Y. A. Puri, Dr. Surya Prakash Qureshi, Shri Shaffi Raghu Ramajah, Shri Raini Gandha, Kumari Ratasekharan, Shri Raju, Shri D. B. Ram Kishan, Shri Ram Subhag Singh, Dr. Ram, Shri T. Ram Charan, Shri Ram Dhan, Shri Ram Sewak, Shri Ramant, Shri K. Ramji Ram, Shri
Chaudhary, Shri Nitiraj Singh	Karni Singh, Dr. Kasture, Shri A. S. Katham, Shri B. N. Kavade, Shri B. R. Kedar Paswan, Shri Keshri, Shri Sitaram Khan, Shri Ajmal Khan, Shri Ghayoor Ali Khan, Shri Latafat Ali Khan, Shri Zulfiquar Ali	
Chavan, Shri D. R.	Khanna, Shri P. K. Kinder Lal, Shri Kisku, Shri A. K. Kotoki, Shri Lilladhar Krishnamoorthi, Shri V. Krishnan, Shri G. Y. Kuchelar, Shri G. Kureel, Shri B. N. Kushok Bakula, Shri Kushwah, Shri Y. S. Lakkappa, Shri K. Lakshmikantamma, Shrimati	
Chavan, Shri Y. B.	Lalit Sen, Shri Laskar, Shri N. R. Laxmi Bai, Shrimati Limaye, Shri Madhu Lutfal Haque, Shri Madho Ram, Shri Madhukar, Shri K. M. Mahadeva Prasad, Dr. Maharaj Singh, Shri Maity, Shri S. N. Mojhi, Shri M. Mahotra, Shri Inderjit Malimariyappa, Shri Mandal, Shri Yamuna Prasad	
Chittybabu, Shri C.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Chaudhury, Shri Valmiki	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Damani, Shri S. R.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Dandeker, Shri N.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Dange, Shri S. A.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Das, Shri N. T.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Dasappa, Shri Tulsidas	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Dass, Shri C.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Deiveekan, Shri	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Deo, Shri K. P. Singh	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Deoghare, Shri N. R.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Desai, Shri Morarji	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Deshmukh, Shri B. D.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Deshmukh, Shri K. G.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Deshmukh, Shri Shivajirao S.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Devgan, Shri Hardayal	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Dhillon, Shri G. S.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Dhirendranath, Shri	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Dhuleshwar Meena, Shri	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Dinesh Singh, Shri	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Dina, Shri A.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Dixit, Shri G. C.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Dwivedy, Shri Surendranath	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Ering, Shri D.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Eshese, Shri P. P.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Fernandes, Shri George	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Gairaj Singh Rao, Shri	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Gandhi, Shrimati Indira	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Ganesh, Shri K. R.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Ganga Devi, Shrimati	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Gannat Sahai, Shri	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Gautem, Shri C. D.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Gavit, Shri Tukaram	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Gavatri Devi, Shrimati	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Ghosh, Shri Bimalkanti	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Ghosh, Shri Ganesh	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Ghosh, Shri P. K.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Girja Kumari, Shrimati	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Girraj Saren Singh, Shri	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Gopalan, Shri P.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Govind Das, Dr.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Gowder, Shri Nanja	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Gupta, Shri Lakhanlal	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Gupta, Shri Ram Kishan	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Haldar, Shri K.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Hazarika, Shri J. N.	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	
Hem Raj, Shri	Mane, Shri Shankarrao Mancaal'humadom, Shri Manndi, Shri Masani, Shri M. R. Masuria Dn, Shri Mayavan, Shri Meetha Lal, Shri Moebachandra, Shri M. Mehta, Shri Asoka Menon, Shri Govinda Menon, Shri V. V. Minimata, Shrimati	

Rampur Mahadevappa, Shri	Sen, Shri A. K.	Sinha, Shrimati Tarkesh- wari
Ramsnekhar Prasad Singh, Shri	Sen, Shri Devan	Sivasankaran, Shri
Rana, Shri M. B.	Sen, Shri Dwaipayan	Snatak, Shri Nar Deo
Bandhir Singh, Shri	Sen, Shri P. G.	Solanki, Shri S. M.
Kane, Shri	Sequeira, Shri	Somani, Shri N. K.
Rao, Shri Jaganath	Sethi, Shri P. C.	Sonar, Dr. A. G.
Rao, Dr. K. L.	Sethuramae, Shri N.	Sonavane, Shri
Rao, Shri K. Narayana	Sezhiyan, Shri	Sondhi, Shri M. L.
Rao, Shri Muthya;	Shah, Shrimati Jayaband	Sreedharan, Shri A.
Rao, Shri J. Ramapathi	Shah, Shri Manabendra	Sudarsanam, Shri M.
Rao, Shri Rameshwar	Shah, Shri Shantilal	Supakar, Shri Sradhakar
Rao, Shri Thirumala	Shambhu Nath, Shri	Suryanarayana, Shri K.
Rao, Dr. V. K. R. V.	Shankaranand, Shri	Swaran Singh, Shri
Ray, Shri Rabi	Sharda Nand, Shri	Swell, Shri
Reddi, Shri G. S.	Sharma, Shri B. S.	Tarodekar, Shri V. B.
Reddy, Shri Eswara	Sharma, Shri D. C.	Tiwary, Shri D. N.
Reddy, Shri Ganga	Sharma, Shri N. S.	Tiwary, Shri K. N.
Reddy, Shri P. Antony	Sharma, Shri Shiv	Tripathi, Shri K. D.
Reddy Shri Surendar	Sharma, Shri Yajna Datt	Tula Ram, Shri
Rohatgi, Shrimati Sus- hila	Sharma, Shri Yogendra	Uikey, Shri M. G.
Roy, Shri Bishwanath	Shastri, Shri B. N.	Ulaka, Shri Rama- chandra
Roy, Shrimati Uma	Shastri, Shri R.	Umanath, Shri
Saboo, Shri Shrigopal	Shastri, Shri Ramanand	Vajpayee, Shri A. B.
Sadhu Ram, Shri	Shastri, Shri Sheopujan	Veerappa, Shri Rama- chandra
Saha, Dr. S. K.	Shao Narain, Shri	Venkatasubbaiah, Shri P.
Saleem, Shri M. Y.	Sheth, Shri T. M.	Verma, Shri Balgovind
Salve, Shri N. K. P.	Shinkre, Shri	Verma, Shri Prem Chand
Samanta, Shri S. C.	Shiv Chandika Prasad, Shri	Vidyarthi, Shri R. S.
Sambandhan, Shri S. K.	Shukla, Shri S. N.	Viswambharan, Shri P.
Sanghi, Shri N. K.	Shukla, Shri Vidya Charan	Viswanathan, Shri G.
Sanji Rupji, Shri	Siddayya, Shri	Vadal, Shri, N. P.
Sankata Prasad, Dr.	Sidheshwar Prasad, Shri	Yadav, Shri Chandra Jeet
Sant Bux Singh, Shri	Singh, Shri D. N.	Yashpal Singh, Shri
Santosham, Dr. M.	Singh, Shri D. V.	
Satya Narain Singh, Shri	Singh, Shri J. B.	
Sayyad Ali, Shri	Sinha, Shri Satya Narayan	

NOES

Tapuriah, Shri S. K.

Mr. Deputy-Speaker: The result of the division is: These may be adopted by simple majority. The question is:

Ayes: 326; Noes: 1

Shri Nath Pai: Who is it that says 'No'? Is it a mistake?

Mr. Deputy-Speaker: We have ascertained his views. I announce the result. The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The motion was adopted.

Clause 2 was added to the Bill.

Mr. Deputy-Speaker: I shall now put clause 1, the Enacting Formula and the Title to the vote of the House.

"That clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

Shri Y. B. Chavan: Sir, I move:

"That the Bill be passed."

Mr. Deputy-Speaker: The question is:

"That the Bill be passed."

The Lok Sabha divided:

## Division No. 9]

## AYES

[16.28 hrs.

- Abraham, Shri K. M.  
 Achal Singh, Shri  
 Adichan, Shri P. C.  
 Agadi, Shri S. A.  
 Ahirwar, Shri Nathu  
 Ram  
 Ahmad, Dr. I.  
 Ahmed, Shri F. A.  
 Ahmed, Shri J.  
 Amin, Shri Ramchandra  
 J.  
 Anjanappa, Shri B.  
 Ankneedu, Shri  
 Asgar Husain, Shri  
 Atam Das, Shri  
 Avdesh Chandra Singh,  
 Shri  
 Babunath Singh, Shri  
 Badrudduja, Shri  
 Bajaj, Shri Kamalnayan  
 Bajpai, Shri Shashi-  
 bhushan  
 Bajpai, Shri Vidya Dhar  
 Banerjee, Shri S. M.  
 Barua, Shri Bedabrata  
 Barua, Shri R.  
 Barupal, Shri P. L.  
 Basu, Shri Jyotirmoy  
 Bhadoria, Shri Arjun  
 Singh  
 Bhagat, Shri B. R.  
 Bhakt Darshan, Shri  
 Bharat Singh, Shri  
 Bhargava, Shri B. N.  
 Bhattacharyya, Shri  
 C. K.  
 Bholu Nath, Shri  
 Bist, Shri J. B. S.  
 Bohra, Shri Onkarlal  
 Brahm Prakash, Shri  
 Buta Singh, Shri  
 Chakrapani, Shri C. K.  
 Chanda, Shrimati  
 Jyotsna  
 Chandrika Prasad, Shri  
 Chatterji, Shri Krishna  
 Kumar  
 Chaturvedi, Shri R. L.  
 Chaudhary, Shri Nitiraj  
 Singh  
 Chavan, Shri D. R.  
 Chavan, Shri Y. B.  
 Chittiyabau, Shri C.  
 Choudhury, Shri Val-  
 miki  
 Damani, Shri S. R.  
 Dandekar, Shri N.  
 Dange, Shri S. A.  
 Das, Shri N. T.  
 Dass, Shri C.  
 Deiveekan, Shri  
 Deo, Shri K. P. Singh  
 Deoghare, Shri N. R.  
 Desai, Shri Morarji  
 Deshmukh, Shri B. D.  
 Deshmukh, Shri K. G.  
 Deshmukh, Shri Shiva-  
 jirao S.  
 Devgun, Shri Hardayal  
 Devinder Singh, Shri  
 Dhillon, Shri G. S.  
 Dhirendranath, Shri  
 Dhuleshwar Meena, Shri  
 Dipa, Shri A.  
 Dixit, Shri G. C.  
 Dwivedy, Shri Surendra-  
 nath  
 Ering, Shri D.  
 Esthose, Shri P. P.  
 Fernandes, Shri George  
 Gajraj Singh Rao, Shri  
 Gandhi, Shrimati Indira  
 Ganesh, Shri K. R.  
 Ganga Devi, Shrimati  
 Ganpat Sahai, Shri  
 Gautam, Shri C. D.  
 Gavit, Shri Tukaram  
 Gayatri Devi, Shrimati  
 Ghosh, Shri Bimalkanti  
 Ghosh, Shri P. R.  
 Girja Kumari, Shrimati  
 Girraj Saran Singh, Shri  
 Gounder, Shri C.  
 Muthusamy  
 Govind Das, Dr.  
 Gowder, Shri Nanja  
 Gupta, Shri Lakhanlal  
 Gupta, Shri Ram Kishan  
 Haldar, Shri K.  
 Hazarika, Shri J. N.  
 Hem Raj, Shri  
 Himatsingka, Shri  
 Hirji, Shri  
 Iqbal Singh, Shri  
 Jadhav, Shri Tulshidas  
 Jadhav, Shri V. N.  
 Jageshwar, Shri  
 Jaggaiah, Shri K.  
 Jagjiwan Ram, Shri  
 Jamir, Shri S. C.  
 Jamna Lal, Shri  
 Janardhanan, Shri C.  
 Jena, Shri D. D.  
 Jha, Shri S. C.  
 Kachwai, Shri Hukam  
 Chand  
 Kahandole, Shri L. M.  
 Kamalanathan, Shri  
 Kamble, Shri  
 Kameshwar Singh, Shri  
 Kandappan, Shri S.  
 Karni Singh, Dr.  
 Kasture, Shri A. S.  
 Katham, Shri B. N.  
 Kavade, Shri B. R.  
 Kedar Paswan, Shri  
 Keshri, Shri Gitaran  
 Khan, Sur. Ajmal  
 Khan, Shri Ghayoor Ali  
 Khan, Shri Latefat Ali  
 Khan, Shri Zulfiquar  
 Ali  
 Khanna, Shri P. K.  
 Kinder Lal Shri  
 Kisku, Shri A. K.  
 Kotaki, Shri Liladhar  
 Krishna, Shri M. R.  
 Krishnamoorthi, Shri V.  
 Krishnan, Shri G. Y.  
 Kuchelar, Shri G.  
 Kureel, Shri B. N.  
 Kushok Bakula, Shri  
 Kushwah, Shri Y. S  
 Lakkappa, Shri K.  
 Lakshmikantamma,  
 Shrimati  
 Lalit Sen, Shri  
 Laskar, Shri N. R.  
 Laxmi Bai, Shrimati  
 Limaye, Shri Madhu  
 Lobo Prabhu, Shri  
 Lutfal Haque, Shri  
 Madho Ram, Shri  
 Madhukar, Shri K. V  
 Mahadeva Prasad, Tr.  
 Maharaj Singh, Shri  
 Mahida, Shri Narendra  
 Singh  
 Majhi, Shri M.  
 Malhotra, Shri Indrajit  
 Malimariyanti, Shri  
 Mandal, Shri Yamuna  
 Prasad  
 Mane, Shri Shankarao  
 Mangalathumadom, Shri  
 Manoharan, Shri  
 Marandi, Shri  
 Masani, Shri M. R.  
 Masuria Din, Shri  
 Mayavan, Shri  
 Meetha Lal, Shri  
 Meghachandra, Shri M.  
 Mehta, Shri Asoka  
 Menon, Shri Govinda  
 Menon, Shri V. V.  
 Minimata, Shrimati  
 Agan Das, Guru  
 Mirza, Shri Bakar Ali  
 Mishra, Shri Bibhui  
 Mishra, Shri G. S.  
 Mohammad Yusuf, Shri  
 Mohan Swarup, Shri  
 Mohasin, Shri  
 Molahu, Shri  
 Mondal, Shri J. K  
 Mondal, Dr. P.  
 Nrityunjay Prasad, Shri  
 Mudrika Singh, Shri

Mukerjee, Shri H. N.	Ramji Ram, Shri	Sharma, Shri Yajna
Nageshwar, Shri	Rampur Mahadevappa,	Datt
Naidu, Shri Chengalraya	Shri	Sharma, Shri Yogendra
Naidu, Shri Ramabadra	Ramshekhar Prasad	Shastri Shri B. N.
Naik, Shri G. C.	Singh, Shri	Shastri, Shri R.
Naik, Shri H. V.	Rana, Shri M. B.	Shastri, Shri Ramanand
Nanda, Shri	Randhir Singh, Shri	Shastri, Shri Sheopujan
Nath Pai, Shri	Rane, Shri	Sheo Narain, Shri
Nayanar, Shri E. K.	Rao, Shri Jaganath	Sheth, Shri T. M.
Nayar, Dr. Sushila	Rao, Dr. K. L.	Shinkre, Shri
Nihal, Shri	Rao, Shri K. Narayana	Shukla, Shri S. N.
Nirlep Kaur, Shrimati	Rao, Shri Muthyal	Shukla, Shri Vidya
Onkar Singh, Shri	Rai, Shri J. Ramapathi	Charan
Oraon, Shri Kartik	Rao, Shri Rameshwar	Siddayya, Shri
Padanatha, Shri Muhani-	Hao, Shri Thirumala	Sidheshwar Prasad, Shri
med S.	Rao, Dr. V. K. R. V.	Singh, Shri D. N.
Padmavati Devi, Shri-	Ray, Shri Rabi	Singh, Shri D. V.
mati	Reddi, Shri G. S.	Singh, Shri J. B.
Pahadia, Shri J. K.	Reddy, Shri Eswara	Sinha, Shri Satya
Pandey, Shri Sarjoo	Reddy, Shri Ganga	Narayan
Pandey, Shri Vishwa	Reddy, Shri P. Antony	Sinha, Shrimati Tar-
Nath	Reddy, Shri Surendar	keshwari
Panigrahi, Shri Chinta-	Rohatgi, Shrimati Sus-	Sivasankaran, Shri
mani	hila	Solanki, Shri Nar Deo
Pant, Shri K. C.	Roy, Shri Bishwanath	Solanki, Shri S. N.
Parmar, Shri D. R.	Roy, Shrimati Uma	Somani, Shri N. K.
Parmar, Shri Bhaljibhai	Saha, Shri S. K.	Sonar, Dr. A. G.
Partap Singh, Shri	Sallem, Shri M. Y.	Sonavane, Shri
Parthasarathy, Shri	Salve, Shri N. K.	Sondhi, Shri M. L.
Patel, Shri J. H.	Samanta, Shri S. C.	Sreedharan, Shri A.
Patel, Shri Manubhai	Sambandhan, Shri S. K.	Supakar, Shri Sradhakar
Patel, Shri Pashabhai	Sanghi, Shri N. K.	Suryanarayana, Shri K.
Patil, Shri A. V.	Sanji Rupji, Shri	Swaran Singh, Shri
Patil, Shri Deorao	Sankata Prasad, Dr.	Swell, Shri
Patil, Shri N. R.	Sant Bux Singh, Shri	Tarodekar, Shri V. B.
Patil, Shri S. B.	Santosham, Dr. M.	Tiwary, Shri D. N.
Patil, Shri S. D.	Satya Narain Singh,	Tiwary, Shri K. N.
Patil, Shri T. A.	Shri	Tripathi, Shri K. D.
Patodia, Shri D. N.	Sayyad Ali, Shri	Tula Ram, Shri
Pradhani, Shri K.	Sen, Shri A. K.	Tulsidas Dasappa, Shri
Pramanik, Shri J. N.	Sen, Shri Deven	Uikey, Shri M. G.
Furi, Dr. Surya Prakash	Sen, Shri Dwaipayan	Ulaka, Shri Rama-
Qureshi, Shri Shafi	Sen, Shri P. G.	chandra
Raghu Ramaiah, Shri	Sequeira, Shri	Umanath, Shri
Rajani Gandha, Kumari	Sethi, Shri P. C.	Vajpayee, Shri A. B.
Rajasekharan, Shri	Sethuramae, Shri N.	Veerappa, Shri Rama-
Raju, Shri D. B.	Sezhayan, Shri	chandra
Ram Kishan, Shri	Shah, Shrimati Jayaben	Venkatasubbalah, Shri P.
Ram Singh Agarwal,	Shah, Shri Manabendra	Verma, Shri Balgovind
Shri	Shah, Shri Shantillal	Vidarthi, Shri R. S.
Ram Subhag Singh,	Shambhu Nath, Shri	Viswambharan, Shri P.
Dr.	Shankaranand, Shri	Viswanathan, Shri G.
Ram, Shri T.	Sharda Nand, Shri	Yadav, Shri N. P.
Ram Charan, Shri	Sharma, Shri B. S.	Yadav, Shri Chandra
Ram Dhan, Shri	Sharma, Shri D. C.	Jeet
Ram Sewak, Shri	Sharma, Shri N. S.	Yashpal Singh, Shri
Ramani, Shri K.		

## NOES: Nil

Mr. Deputy-Speaker: The result of the division is: House and by a majority of not less than two-thirds of the Members present and voting.

Ayes\*: 326; Noes: Nil

The motion is carried by a majority of the total membership of the

The motion was adopted.

\*Ayes: Shri P. Sivasankaran recorded in vote twice.